

ITEM NO.104

COURT NO.10

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).8282/2015

U.P. AVAS EVAM VIKAS PARISHAD & ANR.

Appellant(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

WITH

C.A.No.8285/2015 (III-A)C.A.No.8286/2015 (III-A)C.A.No.1635/2016 (III-A)C.A.No.1634/2016 (III-A)C.A.No.1902/2016 (III-A)C.A.No 8283/2015 (III-A)C.A.No.8284/2015 (III-A)

Date : 16-11-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Mr.Basava Prabhu S. Patil, Sr.Adv.

Ms.Seema Patnayia, Adv.

Ms.Purnima Jauhari, Adv.

Mr.Gopi Nagar, Adv.

Mr.Prakash Kumar Singh, Adv.

Mr.Vishwajit Singh, Adv.

Mr.Pankaj Singh, Adv.

Mr.Gaurav Singh, Adv.

Mr.Sunil Gupta, Sr.Adv.

Mr.Jatin Zaveri, Adv.

Mr.Neel Kamal Mishra, Adv.

Mr.Vandit Mishra, Adv.

Mr.Shishir Deshpande, AOR

Mr.Jatin Zaveri, AOR

Mr.P. Narasimhan, AOR

For Respondent(s)

Ms.Kavin Gulati, Sr.Adv.

Mr.Sunny Choudhary, Adv.

Mr.Mukesh Verma, Adv.

Mr.Pawan Kumar Shukla, Adv.

Mr.Yash Pal Dhingra, Adv.

(NCT of Delhi
/Delhi Police)

Mr.P.K.Dey, Adv.

Mr.M.P.Gupta, Adv.

Mr.Gunawant Dara, Adv.

Mr.B.V.Balramdas, Adv.

Mrs.Meenakshi Arora, Sr.Adv.

Mr.Sunny Choudhary, Adv.

(State of U.P.)

Mr.T.N.Singh, Adv.

Mr.Rajeev Dubey, Adv.

Mr.Kamlendra Mishra, Adv.

Mr.Abhisth Kumar, Adv.

Mr.G.V.Rao, Adv.

Ms.Richa Kapoor, AOR

Mr.Ardhendumauli Kumar Prasad, AOR

Mr.Gunnam Venkateswara Rao, AOR

UPON hearing the counsel the Court made the following
O R D E R

As requested, list the matters after three months.

(Ashok Raj Singh)
Court Master

(Jagdish Chander)
Court Master